

## LAW (B) DEPARTMENT

### NOTIFICATION

Dated Shillong, 25<sup>th</sup> June, 2020.

**No. LJ(B). 53/93/Pt/39(I)** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Khasi Hills District with immediate effect and until further order:-

Sl.No.	Name of Officer(s)	Designation of Officer(s)
1.	Shri.Wansakhiat Shabong	District Child Protection Officer
2.	Shri.Balance S.Kharsynteng	A.E.E. PWD (Rds)
3.	Shri.Albertson Lyngdoh	District Statistical Officer
4.	Shri.Rodrie Khabithai	Industrial Promotion Officer
5.	Shri.Ferdy Bert Wanbah	Industrial Promotion Officer
6.	Shri. W.KharSyiemlieh	S.D.O.,PHE
7.	Shri.Lamborgh Kharpomthiah	Tourist Officer
8.	Shri.Brightstarwell Lynshing	Assistant Engineer,EE,PWD (Rds)
9.	Shri.W.Marbaniang	District Horticulture Officer
10.	Shri.Danny R.Iangrai	Assistant Director of Agriculture (Agro)



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/39(I)-A**

**Dated Shillong, the 25<sup>th</sup> June, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No.NDMC-8/2015/84 the 25<sup>th</sup> June, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.